## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

# UNSTARRED QUESTION NO. 5066 TO BE ANSWERED ON MARCH 27, 2018 PMAY IN SLUMS

No. 5066 DR. KRISHAN PRATAP:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has implemented the Prime Minister Awas

  Yojana (PMAY) in the scheduled or unscheduled slums and if so, the

  progress made in this regard, State-wise;
- (b) the number of people living in slums benefited under this scheme along with the number of people yet to be covered under the scheme;
- (c) the details of the budgetary allocation/funds released and spent on slum development schemes during the last three years and the current year, State-wise; and
- (d) the details of the mechanism to check the progress of these projects and misappropriation of funds?

#### **ANSWER**

## THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

### (SHRI HARDEEP SINGH PURI)

(a): The Government of India through Ministry of Housing and Urban Affairs (MoHUA) has launched the Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} Mission on 25 June, 2015 in order to provide all weather pucca houses to all eligible homeless households across the urban

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areas of the country including the scheduled or unscheduled slums.

The State-wise progress of PMAY(U) is attached at Annexure-I.

- (b) & (c): Under 'In-situ' Slum Rehabilitation (ISSR) component of PMAY(U) mission there is a provision to provide all weather pucca house to all eligible urban slum homeless households. The State-wise progress of ISSR component of PMAY(U) along with the funds released during the last three years and the current year is attached at Annexure-II.
- (d): The PMAY(U) Mission Guidelines prescribe three-tier structure for effective monitoring and implementation of its various components as under:
  - i. An Inter-Ministerial Committee viz. Central Sanctioning and Monitoring Committee (CSMC) constituted under the Chairpersonship of Secretary, Housing & Urban Affairs is an important decision making body responsible for overall review and monitoring of the Mission.
  - ii. A Committee of Secretary, MoHUA and Secretary, Department of Financial Services, Ministry of Finance has also been constituted for monitoring the Credit Linked Subsidy Scheme (CLSS) component of the Mission.
  - iii. An inter-departmental State Level Sanctioning & Monitoring Committee (SLSMC) headed by the Chief Secretary of the concerned State is in-charge of overall implementation and monitoring of the Mission at State level.
  - iv. A city level Mission envisaged under the Chairpersonship of the Mayor or Chairman of the Urban Local Body (ULB) monitors the implementation of the scheme in the selected cities.

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### Annexure-I referred in answer to LSUSQ No - 5066 due for 27.03.2018

State/UT-wise details of houses sanctioned to beneficiaries belonging to Economically Weaker Section (EWS) including beneficiaries living in slums along with details of Central Assistance sanctioned and released under PMAY(U) Mission

SI. No.	Name of the State/ UT	Houses Sanctioned for Beneficiaries (Nos.)	Central Assistance Sanctioned (Rs. in cr.)	Central Assistance Released (Rs. in cr.)	
1	A&N Island	609	9.14	-	
2	Andhra Pradesh	6,83,469	10,269.44	1,107.11	
3	Arunachal Pradesh	6,092	145.73	57.03	
4	Assam	69,206	1,038.16	158.31	
5	Bihar	1,36,220	2,171.94	634.79	
6	Chandigarh	3	0.05	0.05	
7	Chhattisgarh	1,18,100	1,736.17	246.71	
8	D&N Haveli	2,764	42.18	7.11	
9	Daman & Diu	444	6.79	1.18	
10	Delhi	193	3.11	3.11	
11	Goa	6	0.10	0.10	
12	Gujarat	1,83,321	2,612.21	1,133.76	
13	Haryana	1,44,141	2,321.11	127.19	
14	Himachal Pradesh	4,881	96.29	36.59	
15	Jammu & Kashmir	14,456	226.92	16.58	
16	Jharkhand	1,54,640	2,288.74	495.46	
17	Karnataka	3,66,748	5,794.46	778.87	
18	Kerala	81,220	1,245.52	188.74	
19	Lakshadweep	-	-	-	
20	Madhya Pradesh	4,56,397	6,948.78	1,479.05	
21	Maharashtra	1,51,397	2,295.44	500.16	
22	Manipur	26,357	395.35	158.22	
23	Meghalaya	744	11.18	4.56	
24	Mizoram	13,746	213.52	16.38	
25	Nagaland	13,560	229.26	85.29	
26	Orissa	84,926	1,358.04	301.95	
27	Puducherry	7,776	116.65	23.24	
28	Punjab	42,743	601.10	71.90	
29	Rajasthan	49,690	863.29	364.21	
30	Sikkim	515	7.73	0.25	
31	Tamil Nadu	4,30,655	6,520.53	1,622.49	
32	Telangana	1,89,041	2,840.42	653.25	
33	Tripura	78,805	1,214.93	430.59	
34	Uttar Pradesh	3,28,476	5,082.19	435.26	
35	Uttarakhand	18,089	354.03	139.90	
36	West Bengal	1,44,336	2,174.05	998.47	
Grand Total		40,03,766	61,234.55	12,277.83	

State/UT-wise details of Central Assistance sanctioned, released and utilised along with house sanctioned for slum households and current status for construction of houses including houses occupied by slum household beneficiaries during the last three years and the current years under PMAY (U) Mission

S. No.	State /UT	Central Assistance Sanctioned (Rs. in cr.)	Central Assistance Released (Rs. in cr.)	Central assistance utilised (Rs. in Cr)	Houses Sanctioned for Beneficiaries (Nos.)	Houses Grounded for construction (Nos.)	Houses Completed (Nos.)	Houses Occupied by Beneficiaries (Nos.)
1	A&N Island	-	-	-	-	-	-	-
2	Andhra Pradesh	41.26	6.77	-	1,617	1,413	21	21
3	Arunachal Pradesh	77.39	43.70	56.61	1,536	1,536	-	-
4	Assam	-	-	-	-	-	-	-
5	Bihar	297.72	161.70	80.77	11,276	7,127	2,795	2,310
6	Chandigarh	-	-	-	-	-	-	-
7	Chhattisgarh	72.80	21.43	4.87	6,971	300	240	110
8	D&N Haveli	-	-	-	-	-	-	-
9	Daman & Diu	-	-	-	-	-	-	-
10	Delhi	-	-	-	-	-	-	-
11	Goa	-	-	-	-	-	-	-
12	Gujarat	867.67	361.06	197.73	72,115	58,084	20,968	13,213
13	Haryana	206.93	28.44	41.23	3,226	2,842	961	961
14	Himachal Pradesh	27.62	-	9.21	300	300	-	-
15	Jammu & Kashmir	15.98	1.80	6.26	369	77	62	62
16	Jharkhand	235.04	61.18	34.76	17,720	2,967	2,734	1,173
17	Karnataka	638.77	156.95	300.86	23,125	22,198	14,766	10,241
18	Kerala	66.06	11.97	-	2,118	1,075	132	96
19	Lakshadweep	-	-	-	-	-	-	-
20	Madhya Pradesh	251.37	116.64	48.47	10,295	8,123	3,299	1,338
21	Maharashtra	23.56	-	-	2,356	255	-	-
22	Manipur	-	-	-	-	-	-	-
23	Meghalaya	-	-	-	-	-	-	-
24	Mizoram	9.49	4.35	7.51	142	142	38	38
25	Nagaland	41.68	24.74	16.23	1,054	1,054	455	-
26	Orissa	363.16	78.41	68.30	18,535	9,265	1,562	1,282
27	Puducherry (UT)	-	-	-	-	-	-	-
28	Punjab	10.25	7.88	-	1,025	-	-	-
29	Rajasthan	450.07	143.38	163.54	21,908	18,641	8,337	4,490
30	Sikkim	-	-	-	-	-	-	-
31	Tamil Nadu	135.25	90.63	82.83	4,880	4,880	4,818	2,480
32	Telangana	22.25	48.13	-	1,198	334	-	-
33	Tripura	77.92	59.94	27.18	3,005	3,005	657	657
34	Uttar Pradesh	279.22	121.09	61.87	8,409	4,236	3,928	3,813
35	Uttarakhand	128.80	107.48	40.15	3,130	1,880	1,103	1,097
36	West Bengal	15.05	6.81	1.70	472	442	192	192
	Total	4,355.30	1,664.46	1,250.08	2,16,782	1,50,176	67,068	43,574